

SCHEDULE FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date- 31/10/2018

B-429

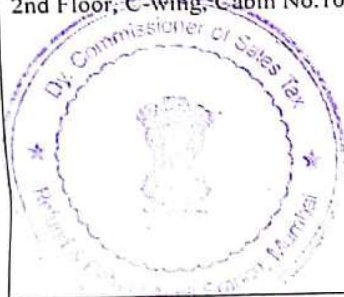
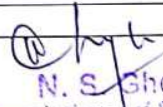
To,
The Interim Resolution Professional / Resolution Professional of
Mr. Dhananjay Kumar Vatsyayan,
Flat 10 . Bldg A-12, New SKF Colony,
Chinchwadgaon, Pune,
Maharashtra, 411033.

From
Office of the Dy. Commr of Sales Tax (E-711)
Nodal-8 GST Bhavan,
Mazgon, Mumbai.-10,

Subject- Submission of Proof of Claim.

Sir,
I, Ghogare Nilkanth S., Dy. Commissioner of Sales Tax, E-711, Nodal-8, Mumbai, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of *M/s ATLANTIS LIFESCIENCES PVT LTD (TIN-27220389767V/C)*. The details for the same are set out below.

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR-	Sales Tax Department Government of Maharashtra.
2	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR- (IF AN INCORPORATE BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS OF ALL THE PARTNERS OR THE INDIVIDUAL)	
3	ADDRESS AND E-MAIL ADDRESS OF OPERATIONAL CREDITORS FOR COTRESPONDENCE.	Office of the Dy. Commr of Sales Tax, (E-711) Nodal-8, Old Building, 2nd Floor, C-wing, Cabin No.10, GST Bhawan Mazgaon, Mumbai-400010 Ph No. 23760230 E-MAIL ID ghogare.ns@mahagst.gov.in neelkanth102@yahoo.co.in
4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	1511989/-
5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Copy of Assessment order & Notice Demand Notice are attached herewith.

	DETAILS OF ANY DISPUTE AS WELL AS THE RECORDS OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS.	Copy of Assessment order & Notice of Demand are attached herewith. After issuing demand notice, Dealer neither paid dues nor filed appeal against the order within period.					
7	DETAILS OF HOW AND WHEN DEBT INCURRED	Sr. No.	Period	VAT	CST	Amount	Date of assessment order and notice of Demand
		1	2007-08		841341	841341	17/03/2015
		2	2011-12	597546		597546	09/02/2015
		3	2013-14	473	37744	38217	22/09/2017
		4	2015-16	34885		34885	16/02/2018
8	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTORS AND THE CREDITOR WHICH MAY BE SET OFF AGAINST THE CLAIM.	NIL					
9	DETAILS OF ANY RETENTION OF THE	NIL					
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN.	MVAT A/C CST A/C.					
11	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR.	Copy of Assessment order & Demand Notice are attached herewith					
Signature of operational creditors or person authorized to act on his behalf							
Office of the Dy. Commr of Sales Tax, (E-711) Nodal-8, Old Building, 2nd Floor, C-wing, Cabin No.10, GST Bhawan Mazgaon, Mumbai-400010							
				 N. S. Ghogare Dy. Commissioner of Sales Tax (E-711) Nodal Division - 8, Mumbai			
Name in Block letters- GHOGARE NILKANTH SUDAM							
Position with or in relation to creditors - Office of the Dy. Commr of Sales Tax, (E-711) Nodal-8, Old Building, 2nd Floor, C-wing, Cabin No.10, GST Bhawan Mazgaon, Mumbai-400010.							
Address of Person Signing - Office of the Dy. Commr of Sales Tax, (E-711) Nodal-8, Old Building, 2nd Floor, C-wing, Cabin No.10, GST Bhawan Mazgaon, Mumbai-400010.							

DECLARATION

I, Ghogare Nilkanth S., Dy. Commissioner of Sales Tax, E-711, Nodal-8, Mumbai, currently residing at Old Building, 2nd Floor, C-wing, Cabin No.10, GST Bhawan Mazgaon, Mumbai-400010, hereby declare and state as follows:-

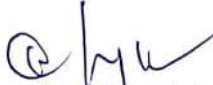
1. M/s. ATLANTIS LIFESCIENCES PVT LTD, the corporate debtor was, at the insolvency commencement date, being the 07th day of August 2018, actually indebted to me in the sum of Rs. 1511989/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
Copies of Assessment order and Demand notices of Financial year 2007-08, 2011-12, 2013-14 and 2015-16.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:




VERIFICATION

I, Ghogare Nilkanth S. the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at on this 31st day of October, 2018.


(Signature of the claimant)
N. S. Ghogare
Dy. Commissioner of Sales Tax (E-711)
Nodal Division-8, Mumbai


(Signature of the claimant)
N. S. Ghogare
Dy. Commissioner of Sales Tax (E-711)
Nodal Division-8, Mumbai